

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

30.08.2011

CP 20/2011 (OA No. 320/2011)

Mr. C.B. Sharma, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that he ~~does~~ not want to press this Contempt Petition. The same is dismissed as not pressed.

Anil Kumar

(ANIL KUMAR)
MEMBER (A)

K.S. Rathore

(Justice K.S. Rathore)
MEMBER (J)

AHQ

2000

copy given to

No. 1350

6/9/11